

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/00340/2015

HYDERABAD, this the 31st day of March, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



A.Rama Krishna Rao S/o A.Srinivasa Rao,
Rtd Points Man-A, Aged 63 years, Door No.42/2/1/217,
Siva Sai Sadanam Apt, Devinagar IV Lane, Vijayawada-AP ...Applicant

(By Advocate : Mr. B. Rajesh Kumar)

Vs.

- 1.Union of India, Ministry of Railways,
Represented by it's The General Manager,
South Central Railway, Railnilayam,
SECUNDERABAD-Telangana State.
- 2.The Divisional Railway Manager,
South Central Railway, Vijayawada
Division-AP.
- 3.The Sr. Divisional Personnel Officer,
South Central Railway, Vijayawada
Division-AP.Respondents

(By Advocate : Mr. D. Madhava Reddy, SC for Railways)

ORAL ORDER
(As per Hon'ble Mr. B.V.Sudhakar, Administrative Member)

Through Video Conferencing:

Heard both the counsel.

2. Mr.B.Rajesh Kumar, learned counsel for the applicant is not pressing the OA as he has retired from service. Accordingly the OA is closed as not pressed.
3. No order as to costs.



(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

/pv/